

ITEM NO.18

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1255/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NARESH

Respondent(s)

Date : 09-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Divyesh Pratap Singh, AOR

Mr. Ajay Prabu, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Await records.

List again on 30.01.2023.

S.P.S. LALER
Registrar